

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 101
TP (IBC) No. 1/CB/2022 CP (IB) No. 16/KB/2022
IA (IB) No. 134/CB/2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/S

.....Applicant

Abhijeet Infrastructure Ltd.

....Respondent

Order delivered on 18/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Subrat Mishra, Adv.

For the Respondent

Mr. Souritra Ganguly, Adv
Mr, Chitresh Saraogi, Adv

ORDER

At the request of the Proxy Counsel appearing on behalf of the applicant. Matter is passed over to the end of the board.

Both sides counsel present. Due to paucity of time, matter could not be taken up. Hence, matter adjourned to 25.07.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)

Sibendra Naik (Steno)